

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3037
ANSWERED ON:15.03.2011
GOAT REARING
Jahan Kaisar

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government proposes / has made any arrangements to provide training for upgraded and commercial goat rearing in the country; and

(b) if so, the details thereof, State-wise?

Answer

PROCESSING THE MINISTER OF STATE FOR AGRICULTURE AND FOOD INDUSTRIES (SHRI ARUN YADAV)

(a) Yes, Madam,

(b) The Department is implementing a newly approved Central Sector Plan Scheme 'Integrated Development of Small Ruminants & Rabbits' with an XIth Plan outlay of Rs.134.825 crores and Annual outlay of Rs.42.00 crores for 2010-11. NABARD is the implementing agency for beneficiary oriented components of the scheme under which capital subsidy to the extent of 25% of cost of project (33.33% for Scheduled Caste/Schedule Tribes and hilly area and North Eastern States) is provided to the beneficiaries for setting up small units of 40 ewes / doe and 2 ram /buck, or breeding farms of 500 ewes / doe and 25 ram / buck. Activities relating to State Government institutions will be undertaken by designated State Implementing Agency (SIA) through Govt. of India for strengthening of State sheep / goat rabbit farm. Under the scheme there is a provision of training of farmers and bankers through National Bank for Agriculture & Rural Development (NABARD). The State Level Sanctioning & Monitoring Committee headed by the Secretary / Principal Secretary, Animal Husbandry Department of the State Government will identify a facilitator. The identified facilitator shall go ahead with the selection of beneficiaries, formation of groups, training and linking with banks. The selected facilitator can incur maximum expenditure of Rs.2000 per farmer towards conducting training programmes. For this purpose Rs.3.00 crores is allocated for XIth Plan under the scheme. No state wise targets have been fixed for training of farmers.